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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

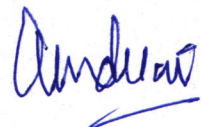
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|----|---|-----------|---|
| 1. | Abeezan Faizullahbhai a/w Shaher Pradhar and Aashahri Chivale i/b HSA Advocates for Respondent Nos 1 & 4 | Advocates |  |
|----|---|-----------|---|

| | | | |
|----|---|--|---|
| 2. | MR. Joseph Kodimthara - sr. counsel MR. Eric Commier - Counsel ilb. MR. Atul Desai - Advocate & Solicitor of M/S - Kanga & Co. Advocate for petitioner | |  |
|----|---|--|---|

ORDER

TCP No.08/ 111/NCLT/MB/MAH/2012

List this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)